24 TAM 22-225 **Declaration of Assets and Liabilities**

Declaration of Assets	and chapman
	Year 2022- 2023
1 Pawan Kumar Singh, son/da	wanter/wife of Shri Murlid har Singl
	Rihar Vidhan Sabha
service and presently working as Office	attendent
give herein below the details of the assets (immo	ovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	26,000/	Prity	Aditi Singh	Anshika Singh	Keshav Singh
(II)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	48,000/_	65,000/=			
(iii)	Bonds, Debentures and Shares in companies		Marine 2017	NIT -		And the second s
(lv)	institutions,	111,200/- 4) 10,800/- 4) 5600/- (4) 6500/-			-	
(v)	Motor Vehicles (details of make, etc.)	BROIDGE 5470	BR-OIF	der L		
(vi)	Jewellery (give details of weight and value)	NIL	50g gold			
(vii)	Other assets, such as values of claims / interests	Refrégero Washing Alimya	teer machine		Access to the second	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pawan Kumar Singh.

Details of Immovable assets

Houses / Apartments,

also have to be indicated]

(iv)

(v)

etc. - Location(s) - Survey /door number(s)
- Extent (Total measurement) - Current market

value

Others (such as interest in property)

[Note: Properties in joint ownership indicating the extent of joint ownership will

Dependant-2 Dependant-3 Spouse Name(S) Dependant-1 Self Description Sr. Etc. Name Name Name No. Agricultural Land (i) - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural Land NIL - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Buildings (Commercial and residential) Location(s) - Survey /door NIL number(s) - Extent (Total measurement) - Current market 612 squear feet
Platino-1502
Gardani bagh
New alkapuri
Ro-No-5
Petra-02 value

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

MIL

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount dutst inding as
(a)	(i) Loans from Banks		and the second s
	(ii) Loans from financial institutions	12,50,000/=00	32,00,000/=
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	-
	(b) dues to departments dealing with supply of water	-	Parameter (Control of Control of
	(c) dues to departments dealing with supply of electricity	_	_

Pawan Krumar Singh.

	(d) dues to	danartmer	nts T					_
	dealing with	telechone	06					
	(e) dues to	denartmen	nts	Disputer of the State of the St				
	dealing with	anvernme	ent		111			
	transport (i	ncluding		r	111			
	transport (1	bolicanter	(2)		"			
	aircraft and	nellcopter	3/					
					and the second second	1		
(b)	(i) Income	Tax includi	ing	PAI	h)			
	surcharge [Also indica	ate	1111				
	the assessr	ment year	upto	CTVI	5 53041			
	which Inco	me Tax Rel	turn	CJVI	200-11	1		-
	filed. Give					1		-
	Account Nu	imber (PAN	N)]		The second secon			
	(il) Wealth	Tax [Also			1	100000000000000000000000000000000000000		_
	Indicate the	e assessme	ent		NIL-		_	
	year upto v	which Weal	ith		1116			
	Tax return			1			resident and the second	
	(iii) Sales	Tax (Only i	in		11:			
	case of pro	prietary			NIL-			
	business]	A LECCHA						
		tu Tau	Maria de la compansión de		article and the second			
Q.(C.)	(iv) Proper	77.100		L				
	CPF/PRAN No	1	M	1-BLA-	1200			
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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.